

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3709  
ANSWERED ON:11.12.2009  
DEBT WAIVER SCHEME  
Anuragi Shri Ghansyam

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of farmers whose loans have not been waived under the Agriculture Debt Waiver and Debt Relief Scheme, 2008 State-wise/UT-wise;
- (b) the reasons therefor;
- (c) whether the Government has fixed any time limit to waive loans of all the farmers covered under the scheme; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): The Agricultural Debt Waiver and Debt Relief Scheme, 2008 (ADWDRS) was announced in the Union Budget 2008-09 and covered all agricultural loans disbursed by scheduled commercial banks, regional rural banks and co-operative credit institutions to certain categories of eligible farmers who were specifically defined under the Scheme. Around 3.69 crore farmers have benefited under the Scheme. The provisional details of farmers benefited from ADWDR Scheme, 2008, State-wise, are at Annex. It is expected that all eligible farmers have been covered by the Scheme. There is a grievance redressal mechanism under the Scheme to deal with representations from aggrieved farmers and to take appropriate decision thereon.

(c) & (d): Under the Agricultural Debt Waiver and Debt Relief Scheme, 2008, the benefit of waiver in respect of agricultural overdue loans of small and marginal farmers was to be extended by 30 June, 2008. The relief under One Time Settlement (OTS) Scheme for other farmers was originally to be completed by 30 June, 2009, which has been now extended upto 31 December, 2009.